- 4161. SHRIMATI SMRITI ZUBIN IRANI: Will the Minister of RAILWAYS be pleased to state:
- (a) whether there is any policy which allows private companies to develop private sidings on railway land;
 - (b) if so, the details thereof;
- (c) the zone-wise details of private sidings on railway land developed so far and approved for development in the last eight years;
 - (d) whether this policy is uniformly adopted by all zonal railways; and
 - (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY): (a) At present, development of Private Siding on railway land is not permitted.

- (b) Does not arise.
- (c) The information is being collected and will be laid on the Table of the House.
- (d) This policy is uniformly applicable on all the zonal railways.
- (e) Does not arise.

Derailments due to fractured tracks

- 4162. SHRI S. THANGAVELU: Will the Minister of RAILWAYS be pleased to state:
- (a) whether it is a fact that fractured tracks were behind most of the train derailments in the country;
 - (b) if so, the details thereof;
- (c) whether it is also a fact that Railways have been unable to effectively tackle the problem of track fractures; and
 - (d) if so, the details thereof alongwith the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY): (a) and (b) No, Sir. During 2010-11, 2011-12 and